

# **NOTICE**

As directed, kindly take notice that Hon'ble Mr. Justice Ansul will take up the following case today i.e. on 11<sup>th</sup> May, 2026 at 12:00 Noon in Court No. 312 (Cent. Building).

## **TO BE MENTIONED**

1. CR. MISC./20746/2026  
316(2),318(4),319 A.BAIL

3 JAHAN ARA AND ORS  
VS THE STATE OF BIHAR

MANI MADHUKAR

AJAY KUMAR JHA  
ANJUM PERVEEN  
KAMRAN FAZAL  
NAGMA PARVIN  
PRAFULLA KUMAR JHA

**Patna High Court**  
**Dated, 11<sup>th</sup> May, 2026**

**By order of Hon'ble Court**

**Sd/-**

**(Pranaw Shankar)**  
**Joint Registrar (List)**

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